

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : T. Shanmugapriya
Vs
Embassy Travel & Tours Private Ltd & 3

MAIN PETITION NUMBER : CP/279/2020

(IA/MA) APPLICATION NUMBERS

IA/591/2020

ORDER

Present: Ms. Aishwarya, Ld. Counsel for Applicant.
Mr. K.Ravindran, Ld. Counsel for R3.
Ms. Krithika, Ld. Counsel for R1 and R2.

Next date before the Hon'ble NCLAT is stated to be 20.09.2024.

At request, list the Petition and the Application for hearing on **25.09.2024**.

Parties are directed to upload the pleadings of the IA on the DMS portal within two weeks from today.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

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[SANJIV JAIN]
MEMBER (JUDICIAL)